

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31621/2025 BLAPL/10948/2025	BISKESHAN MALLICK VS STATE OF ODISHA	BADAL CHANDRA RAY VS	PHIRINGIA /107 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2025
2	D-BLAPL/31588/2025 BLAPL/10949/2025	JAGANNATH BEHERA VS STATE OF ODISHA	PRATIK DASH VS	NIKIRAI /121 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrapada) TR/0000022/2025
3	D-BLAPL/31595/2025 BLAPL/10950/2025	BALESWAR @ TULU SUKRI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /172 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000268/2025
4	D-BLAPL/31322/2025 BLAPL/10951/2025	OM PRAKASH NAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PATNAGARH /202 /2025 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000026/2025
5	D-BLAPL/31556/2025 BLAPL/10952/2025	SARATHI MAHAPATRA @ SARATHI MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000436/2025
6	D-BLAPL/31560/2025 BLAPL/10953/2025	CHHAILA BADATYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /149 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh) GR/0000662/2025
7	D-BLAPL/31454/2025 BLAPL/10954/2025	AJEESH PC VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /44 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2024
8	D-BLAPL/31299/2025 BLAPL/10955/2025	LOKANATH MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /219 /2025 A.D.J.,KARANJIA(Mayurbhanj) ST/0000058/2025
9	D-BLAPL/31458/2025 BLAPL/10956/2025	RAMA MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /11 /2010 A.D.J.,MALKANGIRI(Malkangiri) CT/0000072/2025
10	D-BLAPL/28778/2025 BLAPL/10957/2025	LAXMAN KUMAR BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DASMANTAPUR /106 /2025 J.M.F.C.,DASMANTAPUR(Koraput) GR/0000110/2025
11	D-BLAPL/31598/2025 BLAPL/10958/2025	CHHABI GOCHHAYAT VS STATE OF ODISHA	MEGHNA MAYURI VS	KANIHA /196 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0000931/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/31732/2025 BLAPL/10959/2025	DEBANANDA SAMAL @ DEBANAND SAMAL VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /380 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000036/2023
13	D-BLAPL/31737/2025 BLAPL/10960/2025	SAJAN KUMAR HATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /143 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000056/2025
14	D-BLAPL/31784/2025 BLAPL/10961/2025	DIPU @ PANKAJ PRADHAN @ PANKAJ KUMAR PRADHAN VS STATE OF ODISHA	BISWOJEET LENKA VS	TALCHER TOWN /989 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000015/2025
15	D-BLAPL/32158/2025 BLAPL/10962/2025	MANOJ KUMAR PADHY VS STATE OF ODISHA	BISWAJIT DAS VS	DIGAPAHANDI /273 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000344/2025
16	D-BLAPL/31615/2025 BLAPL/10963/2025	SK. TALIM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BAGHAMARI /166 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000620/2025
17	D-BLAPL/31639/2025 BLAPL/10964/2025	JAYKRUSHNA GHADAI @ RAJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /417 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000022/2025
18	D-BLAPL/31412/2025 BLAPL/10965/2025	SUJAYA GHOSH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /194 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001859/2025
19	D-BLAPL/31463/2025 BLAPL/10966/2025	RAMA TAKRI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /25 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000113/2025
20	D-BLAPL/31747/2025 BLAPL/10967/2025	MAHESH BALARAM SINGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. /57 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000003/2025
21	D-BLAPL/31465/2025 BLAPL/10968/2025	MS. SANJU @ POOJA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /3 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000004/2025
22	D-BLAPL/31486/2025 BLAPL/10969/2025	MAHENDRAN M VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000108/2025
23	D-BLAPL/31549/2025	DILU @ DILLIP KUMAR SAHOO	DEEPAK RANJAN PARIDA	CHANDANPUR /182 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

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	BLAPL/10970/2025	VS STATE OF ODISHA	VS	GRAMA NYAYADHIKARI,PURI(Puri) GR/0000636/2025
24	D-BLAPL/31754/2025 BLAPL/10971/2025	RAMA SING @ SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	OUPADA /51 /2023 A.D.J., NILGIRI(Baleshwar) ST/0000530/2023
25	D-BLAPL/31601/2025 BLAPL/10972/2025	TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LAHUNIPADA /80 /2024 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur) ST/0000032/2025
26	D-BLAPL/31604/2025 BLAPL/10973/2025	NAJA @ NAYAK BANDA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	KANTAMAL /102 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000105/2025
27	D-BLAPL/31786/2025 BLAPL/10974/2025	SUSAMA DUTTA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /168 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000161/2025
28	D-BLAPL/31766/2025 BLAPL/10975/2025	MUNA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /605 /2025 J.M.F.C,TALCHER(Anugul) GR/0001318/2025
29	D-BLAPL/31569/2025 BLAPL/10976/2025	SANJEEB MAHANANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /116 /2025 SPECIAL JUDGE (POCSO), BARGARH(B) Spl/0000027/2025
30	D-BLAPL/31586/2025 BLAPL/10977/2025	RAKESH MALLIK VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI /184 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000228/2025
31	D-BLAPL/31993/2025 BLAPL/10978/2025	SOMANATH BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001382/2025
32	D-BLAPL/31618/2025 BLAPL/10979/2025	BABUL NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KHURDA MODEL /717 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000050/2024
33	D-BLAPL/32096/2025 BLAPL/10980/2025	AKRUR @ AKRURA MAJHI VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	VIGILANCE PS (BERHAMPUR) /10 /2025 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000003/2025
34	D-BLAPL/31495/2025 BLAPL/10981/2025	SK MAITAB VS	PRANAYA SWAIN VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTACK

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

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35	D-CMAPL/41620/2025 CMAPL/304/2025	STATE OF ODISHA BHASKAR CHANDRA MUKHI VS DIRECTOR GENERAL , BOARDER SECURITY FORCE, LODHI ROAD, NEW DELHI	SAROJA KANTA MANDAL VS	2(A)CC/0000067/2025 // ()
36	D-CMP/42612/2025 CMP/1665/2025	MANU SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack)
37	D-CMP/42774/2025 CMP/1666/2025	KISHORI DASH VS GOBINDA CHANDRA DASH	RAMA CHANDRA RATH VS	// CIVIL JUDGE (SD),BARGARH(Bargarh)
38	D-CMP/40209/2025 CMP/1667/2025	BHAGIRATHI CHAMPATI VS JITENDRA KUMAR MOHANTY	SOURAV SUMAN BHUYAN VS	// TS/0000057/2013
39	D-CMP/41834/2025 CMP/1668/2025	BISHNUPRIYA PAIKARAY VS PREMANANDA PAIKARAY	RAJJEET ROY VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000134/2024
40	D-CMP/42671/2025 CMP/1669/2025	ALOK @ ALOKA PANDA VS SRI SRI GOREKHNATH MAHAPRAVU BIJE, KERKERA,JAGATSINGHPUR	RASHMI RANJAN SINHA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag)
41	D-CMP/42245/2025 CMP/1670/2025	BIJAY KUMAR GUPTA @ AGRAWAL VS BHAWANI SANKAR PANDA	ALOK KUMAR PANDA VS	// A.D.J.,DHARAMGARH(Kalahandi) Fao/0000012/2024
42	D-CONTC/34079/2025 CONTC/4823/2025	BIBHUTI RANJAN SAHOO VS MS. ASWATHY S, IAS	ADV VS	// ()
43	D-CONTC/40178/2025 CONTC/4824/2025	MANORANJAN SAHU VS SHALINI PANDIT,IAS	DURGESH NARAYAN RATH VS	// ()
44	D-CONTC/40372/2025 CONTC/4825/2025	JNANENDRANATH SAHOO VS SANJAY SETH,RAKSHA RAJYA MANTRI-CUM-CHAIRMAN,BOARD OF GOVERNORS,NEW DELHI	RAMANATH ACHARYA VS	// ()
45	D-CONTC/40701/2025 CONTC/4826/2025	JAYANTA NARAYAN PATI VS ARVIND AGRAWAL,IAS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/41642/2025 CONTC/4827/2025	SABITA MADHUAL VS S ASWATHY, IAS	ADV VS	// 0 //
47	D-CONTC/41662/2025 CONTC/4828/2025	MANORANJAN MALLIK VS JUGAL KISHOR KUMAR BANOTH,IPS	ADV. VS	// 0 //
48	D-CONTC/41756/2025 CONTC/4829/2025	RAJESH KUMAR DAS VS SIDDHARTHA DAS,REGISTRAR OF CO-OPERATIVE SOCIETIES,ODISHA	ADV. VS	// 0 //
49	D-CONTC/41776/2025 CONTC/4830/2025	BHAGIRATHI MOHARANA VS ANU GARG,IAS	ADV. VS	// 0 //
50	D-CONTC/42084/2025 CONTC/4831/2025	UMAKANTA MOHANTA VS ANU GARG,IAS	ADV. VS	// 0 //
51	D-CONTC/42316/2025 CONTC/4832/2025	BINAYAK DIGAL VS KESHAB MALLICK,B.E.O,RAIKIA,KANDHAMAL	ADV. VS	// 0 //
52	D-CONTC/42450/2025 CONTC/4833/2025	UMAKANTA SWAIN VS ANU GARG,IAS	ADV. VS	// 0 //
53	D-CONTC/42829/2025 CONTC/4834/2025	BISHNU CHARAN PATI VS MIHIRA PRASAD MOHANTY,OAS (SAG)	VS	// 0 //
54	D-CONTC/40548/2025 CONTC/4835/2025	RAJASHREE PATNAIK VS ANANYA DAS, IAS	ADV. VS	// 0 //
55	D-CONTC/40676/2025 CONTC/4836/2025	Z1 RESIDENTS WELFARE ASSOCIATION, BBSR VS SUNITA SATPATHY	ADV. VS	// 0 //
56	D-CONTC/40713/2025 CONTC/4837/2025	PILONA MOHANTY VS USHA PADHEE,IAS	ADV. VS	// 0 //
57	D-CONTC/41149/2025	T ANAND RAO PATRO	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4838/2025	VS Soudamini Singh, Registrar Dist. Court, Berhampur, Ganjam	VS	0 //
58	D-CONTC/41185/2025 CONTC/4839/2025	SAROJINI ROUT VS Raghuram Iyer, IAS	SAROJ KANTA SAMAL VS	// 0 //
59	D-CONTC/41239/2025 CONTC/4840/2025	RAJANI KANT BEHERA VS Basanta Kumar Nayak, D.E.O, Balasore	ADV. VS	// 0 //
60	D-CONTC/42475/2025 CONTC/4841/2025	JAMUNA MAHANTA VS Satyanath Naik, B.D.O, Soro, Balasore	ADV. VS	// 0 //
61	D-CONTC/42476/2025 CONTC/4842/2025	KALPITA MOHANTY VS Satyanath Naik, BDO, Soro, Balasore	ADV. VS	// 0 //
62	D-CONTC/42305/2025 CONTC/4843/2025	DR. BABITA PATRO VS Arvind Agrawal, Commnr. cum P. Secy, Higher Education Dept., Odisha	ALOK KUMAR MOHANTY VS	// 0 //
63	D-CONTC/39690/2025 CONTC/4844/2025	GIRIDHARI MOHANTY VS Laxman Bhoi, Dist. Education Officer-cum-D.P.C, S.S.A, Sambalpur	SAROJA KANTA SAMAL VS	// 0 //
64	D-CONTC/41186/2025 CONTC/4845/2025	RAJANI KANTA PATTANAYAK VS Arbind Agrawal, IAS	SAROJA KANTA SAMAL VS	// 0 //
65	D-CONTC/41251/2025 CONTC/4846/2025	M/S. LANDMARK, KHORDHA VS D. Prasanth Kumar Reddy, IAS	ADV. VS	// 0 //
66	D-CONTC/39725/2025 CONTC/4847/2025	SARAT KUMAR PRADHAN VS Aswathy S, IAS	ADV VS	// 0 //
67	D-CONTC/40508/2025 CONTC/4848/2025	DR. PRAFULLA KUMAR PANDA VS Swati Mishra OAS	ADV. VS	// 0 //
68	D-CONTC/40885/2025 CONTC/4849/2025	KRUSHNA CHANDRA NAYAK VS	AJIT KUMAR MOHANTY VS	// 0

ORISSA HIGH COURT

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69	D-CONTC/41922/2025 CONTC/4850/2025	SACHIDANANDA NAYAK, OAS S PRAMOD KUMAR KAR VS ROHIT KUMAR LENKA, DIRECTOR OF GEOLOGY, ODISHA	MOHIT KUMAR PATI VS	// // ()
70	D-CONTC/41925/2025 CONTC/4851/2025	PRANAYA KUMAR MOHAPATRA VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT.,ODISHA	ADV VS	// ()
71	D-CONTC/41926/2025 CONTC/4852/2025	DAYANIDHI PANDA VS ANU GARG, ADDL. CHIEF SECY, WATER RESOURCES DEPT.,ODISHA	ADV VS	// ()
72	D-CONTC/41927/2025 CONTC/4853/2025	PRAFULLA KUMAR DASH VS ANU GARG, ADDL CHIEF SECY. WATER RESOURCES DEPT., ODISHA	ADV VS	// ()
73	D-CONTC/41928/2025 CONTC/4854/2025	PRAHALLAD CHANDRA MALLIK VS ANU GARG, ADDL.CHIEF SECY., WATER RESOUCES DEPT.,ODISHA	ADV VS	// ()
74	D-CONTC/41929/2025 CONTC/4855/2025	NETRANANDA BAHINIPATI VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT., ODISHA	ADV VS	// ()
75	D-CONTC/40957/2025 CONTC/4856/2025	ASHOK KUMAR BAG VS SACHIN PAWAR, IAS	ADV. VS	// ()
76	D-CONTC/42207/2025 CONTC/4857/2025	BISWA PRAVANJAN ADITYA NARAYAN DAS VS USHA PADHEE,IAS	ADV. VS	// ()
77	D-CONTC/42209/2025 CONTC/4858/2025	PRASAN KUMAR JENA VS USHA PADHEE,IAS	ADV. VS	// ()
78	D-CONTC/42500/2025 CONTC/4859/2025	PRADIP KUMAR MALLICK VS SUMIT KUMAR SENAPATI, G.M(HR AND IR),PARADEEP PHOSPHATES LTD.	ADV. VS	// ()
79	D-CONTC/41356/2025 CONTC/4860/2025	ANKIT KUMAR VS DR.SANDEEP KUMAR,DY. DIRECTOR,SSC,NEWDELHI	SOUMYA DEV RAY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

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80	D-CONTC/40360/2025 CONTC/4861/2025	HARAPRIYA PRADHAN VS V. KEERTHI VASAN, IAS	ADV VS	// () //
81	D-CONTC/40662/2025 CONTC/4862/2025	KAJAL RANI SINHA VS ASWATHY.S,COMM-CUM-SECRETARY,HEALTH AND F.W DEPT,ODISHA	ADV. VS	// () //
82	D-CONTC/40696/2025 CONTC/4863/2025	GANGADHAR DASH VS SALINI PANDIT,IAS	ADV. VS	// () //
83	D-CONTC/41553/2025 CONTC/4864/2025	SANOJ KUMAR MISHRA VS SRIKANT BAG,PRESIDENT,TUSURA PRIMAARY AGRICULTURAL COOPERATIVE SOCEITY,BALANGIR	ADV. VS	// () //
84	D-CRLA/22335/2025 CRLA/1186/2025	MANASH NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /352 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000441/2021
85	D-CRLA/30012/2025 CRLA/1187/2025	SARTHAK SEE@SARTHAK KUMAR SHEE VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JALESWAR /122 /2013 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000037/2015
86	D-CRLA/31216/2025 CRLA/1188/2025	CHIKUN@BISWAJIT SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALIPATNA /11 /2022 AD-HOC A.D.J.(FTSC),BHUBANESWAR(E TR/0000055/2022
87	D-CRLA/31510/2025 CRLA/1189/2025	RIPU@RIPURAJ BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	ANGUL TOWN /601 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000081/2021
88	D-CRLA/30944/2025 CRLA/1190/2025	SASHI BHUSAN RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTAMAL /96 /2016 ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000020/2017
89	D-CRLA/31462/2025 CRLA/1191/2025	MANAS RANJAN BARIK VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	BARIPADA TOWN /194 /2022 AD HOC ADDL.DIST. JUDGE (FTSC), BA ST/0000198/2022
90	D-CRLLP/29299/2025 CRLLP/76/2025	STATE OF ODISHA VS BIKASH KHATUA	SOBHAN PANIGRAHI, A.S.C. VS	MAHANGA /11 /2024 AD-HOC ADJ (FTSC-II), CUTTACK(Cutta Spl/0000093/2024
91	D-CRLLP/29496/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	PURUNAKATAK /122 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLLP/77/2025	VS KUSA BAGARTI	VS	A.D.J.,BOUDH(Baudh) ST/000017/2022
92	D-CRLLP/30257/2025 CRLLP/78/2025	STATE OF ODISHA VS SK.ASLAM	UDIT RANJAN JENA, A.G.A. VS	SAHADEV KHUNTA /65 /2022 SPECIAL JUDGE (POCSO), BALASORE(E Spl/000060/2022
93	D-CRLLP/30833/2025 CRLLP/79/2025	STATE OF ODISHA(VIG.) VS AJAYA KUMAR PATTANAIAK	SANGRAM DAS, S.C.VIGILANCE VS	CUTTACK VIGILANCE /15 /2019 SPECIAL JUDGE(VIGILANCE),DHENKA GR/000004/2019
94	D-CRLMC/31803/2025 CRLMC/4296/2025	CHIKU @ CHIKUNA DALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /452 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001395/2025
95	D-CRLMC/30022/2025 CRLMC/4297/2025	ANADI SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	PIPLI /526 /2025 J.M.F.C.,PIPLI(Puri) GR/0000793/2025
96	D-CRLMC/30673/2025 CRLMC/4298/2025	PARITHOSH RATHA @ PARITOSH RATH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALASORE TOWN /359 /2008 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/000038/2008
97	D-CRLMC/31254/2025 CRLMC/4299/2025	SUDHANSU SEKHAR BOSE VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KENDRAPARA /25 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000252/2024
98	D-CRLMC/31867/2025 CRLMC/4300/2025	MAHARAGU@MAHARAGHU CHHANDA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /19 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/000026/2025
99	D-CRLMC/31365/2025 CRLMC/4301/2025	PARAMANDA GURU @ PARAMANANDA GURU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	DHANUPALI /285 /2018 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000034/2018
100	D-CRLMC/31430/2025 CRLMC/4302/2025	SUNIL @ SUNIL KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /16 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000158/2022
101	D-CRLMC/31502/2025 CRLMC/4303/2025	SANKARSHAN BERIHA VS UPENDRA BEHERA	HIMANSHU SEKHAR MISHRA VS	/ /0 J.M.F.C.,KANTAMAL(Baudh) ICC/0000005/2021
102	D-CRLMC/31509/2025 CRLMC/4304/2025	PRATIMA MALLIK VS	PANCHANAN PANIGRAHI VS	BHUBAN /109 /2023 J.M.F.C.,BHUBAN(Dhenkanal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/31515/2025 CRLMC/4305/2025	STATE OF ODISHA UMAKANTA BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0000105/2023 KANTAMAL /37 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000179/2025
104	D-CRLMC/31518/2025 CRLMC/4306/2025	KUSHAL MENDILI @ KUSHALESHWAR MENDILI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /147 /2021 J.M.F.C.,KANTAMAL(Baudh) CT/0000259/2021
105	D-CRLMC/31525/2025 CRLMC/4307/2025	ARJUNA KHETI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /227 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000009/2025
106	D-CRLMC/31648/2025 CRLMC/4308/2025	AJIT KUMAR MAHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANI /128 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000096/2025
107	D-CRLMC/28697/2025 CRLMC/4309/2025	PUNAM TIGGA VS STATE OF ODISHA	DEBASISH SAMAL VS	LEPHRIPADA /107 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000055/2025
108	D-CRLMC/31752/2025 CRLMC/4310/2025	DR. PRAMOD KUMAR KHARA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KORAPUT TOWN /191 /2018 S.D.J.M.,KORAPUT(Koraput) GR/0000972/2018
109	D-CRLMC/31161/2025 CRLMC/4311/2025	BADE @ SAMPADA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /57 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000045/2019
110	D-CRLMC/31806/2025 CRLMC/4312/2025	DHARMENDRA ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /347 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001083/2025
111	D-CRLMC/30044/2025 CRLMC/4313/2025	PARESH KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(CUTTACK)
112	D-CRLMC/32052/2025 CRLMC/4314/2025	SUJIT MALLICK VS STATE OF ODISHA	SWAGATIKA SAHOO VS	ICC/0000012/2024 PHULBANI TOWN /219 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI
113	D-CRLMC/32027/2025 CRLMC/4315/2025	SAMBIT MOHANTY VS KALINGA KESHARI MAHALIK	NIRVAYA KUMAR SAMANTARAY VS	CT/0000801/2024 / /0 J.M.F.C.,BARAMBA(Cuttack) ICC/0000012/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/32009/2025 CRLMC/4316/2025	SANIA @ ADHIKARI DEBASIS DAS @ DEBASIS DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /367 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000118/2022
115	D-CRLMP/31061/2025 CRLMP/1355/2025	SMITARANI BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
116	D-CRLMP/31223/2025 CRLMP/1356/2025	JYOTIR KANTA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003883/2025
117	D-CRLMP/31778/2025 CRLMP/1357/2025	ARJUN PARIDA VS STATE OF ODISHA	BISWOJEET LENKA VS	NIMAPADA /289 /2025 (//
118	D-CRLREV/31169/2025 CRLREV/787/2025	HIMANSU SEKHAR GIRI VS STATE OF ODISHA	BISWAJIT NAYAK VS	BADSAHI /219 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000724/2025
119	D-CRLREV/31442/2025 CRLREV/788/2025	RASHMI RANJAN NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /54 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000029/2022
120	D-CRLREV/31447/2025 CRLREV/789/2025	CHITRA BHATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /120 /2025 PRINCIPAL MAGISTRATE CUM JUV.JUS JJC/0000031/2025
121	D-CRLREV/31498/2025 CRLREV/790/2025	SUBHAM BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GANJAM PS /209 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) Juv.G.R./0000057/2025
122	D-CRLREV/30351/2025 CRLREV/791/2025	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /55 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000023/2011
123	D-CRLREV/31487/2025 CRLREV/792/2025	UJAWAL NARAYAN BHANJA DEO VS PRABIR KUMAR DUTTA	MANOJ KUMAR MOHANTY (2) VS	/ /0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000016/2023
124	D-CRLREV/31141/2025 CRLREV/793/2025	KISHORE CHANDRA BARIK VS KAUSHALYA MAHAKUDA	JNYANANANDA PANDA VS	/ /0 J.M.F.C.,DASAPALLA(Nayagarh) CRA/0000010/2025
125	D-CRLREV/31255/2025	RABINDRA NATH MOHANTY	RAMANI RANJAN MOHANTY	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/794/2025	VS MANAS PATRA	VS	1ST A.D.J., CUTTACK(Cuttack) CRA/0000183/2024
126	D-CRLREV/31826/2025 CRLREV/795/2025	MANI @ NARAYANA ARISALA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /64 /2011 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000164/2011
127	D-CRLREV/31869/2025 CRLREV/796/2025	MADAN MOHAN PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /2 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000001/2024
128	D-CRLREV/31998/2025 CRLREV/797/2025	NIRANJAN DASH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	PIPLI /297 /2024 J.M.F.C.,PIPLI(Puri) GR/0000514/2024
129	D-FAO/41787/2025 FAO/453/2025	NAYAMA BIBI VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000183/2024
130	D-FAO/42582/2025 FAO/454/2025	ANITA BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000082/2018
131	D-MACA/28182/2025 MACA/1120/2025	HUNKAR MAJHI @ BHUE VS RAM CHANDRA KANHAR	JAGABANDHU SAHU VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000060/2021
132	D-MACA/32474/2025 MACA/1121/2025	RELIANCE GENERAL INSURANCE CO.LTD. VS DEEPALI MISHRA	SUBRAT SATPATHY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000046/2022
133	D-MACA/41898/2025 MACA/1122/2025	NIRMALA BASANTI LAKRA VS SHYAM CHARAN SINGH	AKSHAYA KUMAR SAHOO VS	// 1ST M.A.C.T.,SUNDARGARH(Sundargarh) Mac/0000008/2023
134	D-MACA/42155/2025 MACA/1123/2025	KHAGESWAR JENA VS ABHILASH SWAIN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000080/2024
135	D-MATA/42268/2025 MATA/395/2025	GUNDI MARANDI VS MALATI BASKEY	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000179/2024
136	D-MATA/42480/2025 MATA/396/2025	SRIKANTA DIGAL VS	SURYAKANTA DWIBEDI VS	// JUDGE,FAMILY COURT,PHULBANI(Kan

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MATA/42627/2025 MATA/397/2025	RUPALI NAYAK PRATAP BEURIA VS DIPTIREKHA MALLICK	SOMANATH NANDA VS	CP/0000039/2024 // JUDGE, FAMILY COURT, JAJPUR(Jajapur)
138	D-RPFAM/41420/2025 RPFAM/319/2025	SURYAMANI MAHARANA VS ARPITA MAHARANA	BISWAJIT SAHOO VS	CP/0000009/2023 // JUDGE, FAMILY COURT, NAYAGARH(N)
139	D-RPFAM/41385/2025 RPFAM/320/2025	CHITTARANJAN NAYAK VS SANJUKTA NAYAK	BISWA PRAKASH DHAL VS	CRLMP/0000063/2023 // JUDGE FAMILY COURT, PURI(Puri)
140	D-RPFAM/42572/2025 RPFAM/321/2025	KAILASH CHANDRA HOTA VS PADMINI HOTA	BHABANI SANKAR MISHRA VS	Crp/0000030/2017 // JUDGE, FAMILY COURT, JHARSGUDA(J)
141	D-RPFAM/42560/2025 RPFAM/322/2025	PURNA CHANDRA NAIK VS MAMINA NAIK	BISWAJIT MAHARANA VS	CMC/0000012/2022 // JUDGE FAMILY COURT, KEONJHAR(Keo)
142	D-RSA/40566/2025 RSA/512/2025	MINA PANDA VS SNEHALATA PANDA	AMIT PRASAD BOSE VS	Crp/0000039/2022 // DIST.& SESSIONS JUDGE, JAJPUR(Jajapur)
143	D-RSA/37044/2025 RSA/513/2025	CHATUR MEHER VS GOLAPI SA	DWARIKA PRASAD MOHANTY VS	RFA/0000023/2024 // A.D.J., PADAMPUR(Bargarh)
144	D-RSA/40733/2025 RSA/514/2025	JACHINDRA KUMAR MOHANTY VS ANADI CHARAN NAYAK	AJIT KUMAR TRIPATHY VS	RFA/0000009/2025 // A.D.J., CHANDIKHOLE(Jajapur)
145	D-RSA/40643/2025 RSA/515/2025	K.SARASWATI @ CH. SARASWATI VS CH. SRINIVAS RAO	ASHOK KUMAR DAS VS	RFA/0000021/2021 // DISTRICT & SESSIONS JUDGE, BERHAM
146	D-RSA/40790/2025 RSA/516/2025	GODABARI BISWAL VS STATE OF ODISHA	MAMATA MISHRA VS	RFA/0000103/2022 // DIST.& SESSIONS JUDGE, JAJPUR(Jajapur)
147	D-RVWPET/24455/2025 RVWPET/237/2025	SHIVOM MINERALS LIMITED, SUNDARGARH VS MEMBER SECRETARY, ODISHA STATE POLLUTION CONTROL BOARD, BBSR	LALITENDU MISHRA VS	RFA/0000002/2023 // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RVWPET/42100/2025 RVWPET/238/2025	EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI VS SUBASH CHANDRA PARIDA	SIDHARTH SHANKAR PADHY VS	// ()
149	D-TRP(C)/42140/2025 TRP(C)/368/2025	SHWETA SWAIN @ SWETA SWAIN VS BIJAYA KUMAR CHALAN	SAROJ KUMAR PADHY VS	// CIVIL JUDGE(S.D.),KHARIAR(Nuapada) Mat/0000174/2024
150	D-TRP(C)/42254/2025 TRP(C)/369/2025	ANITA SAHOO VS SOUMYARANJAN PRADHAN	PRATAP CHANDRA MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000275/2025
151	D-TRP(C)/42354/2025 TRP(C)/370/2025	KABITANJALI NAYAK VS DAMBARUDHAR NAYAK	ASHUTOS DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000502/2024
152	D-TRPCRL/30700/2025 TRPCRL/95/2025	SUSANTA KUMAR NAYAK VS SARITA RANI NAYAK	BISWARANJAN DALAI VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000063/2025
153	D-TRPCRL/31468/2025 TRPCRL/96/2025	VICTIM/INFORMANT VS STATE OF ODISHA	EKTA AGARWAL VS	MALKANGIRI /401 /2020 DISTRICT AND SESSIONS JUDGE,MAL SC/0000095/2025
154	D-WA/35083/2025 WA/1618/2025	PRANAB KUMAR SAHOO VS UNION OF INDIA	NISHAT AFREEN VS	// () //
155	D-WA/28892/2025 WA/1619/2025	STATE OF ODISHA VS MANAS RANJAN CHAMPATIRAY	SASWAT DAS,A.G.A VS	// () //
156	D-WA/41752/2025 WA/1620/2025	STATE OF ODISHA VS RABINDRA MUNDARI	SASWAT DAS,A.G.A VS	// () //
157	D-WA/42091/2025 WA/1621/2025	STATE OF ODISHA VS BIPIN BIHARI DEHURY	SASWAT DAS,A.G.A VS	// () //
158	D-WA/42096/2025 WA/1622/2025	STATE OF ODISHA VS SHAIKH AJHARUDDIN	SASWAT DAS,A.G.A VS	// () //
159	D-WA/42093/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1623/2025	VS	VS	0
		LIPSA DAS		//
160	D-WA/42094/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1624/2025	VS	VS	0
		BHASKAR MANIA		//
161	D-WA/42221/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1625/2025	VS	VS	0
		SRIKANTA SAHOO		//
162	D-WA/42224/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//
	WA/1626/2025	VS	VS	0
		SANTOSH KUMAR LIMMA		//
163	D-WA/42222/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1627/2025	VS	VS	0
		PRIYADARSINEE SAHOO		//
164	D-WA/42244/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1628/2025	VS	VS	0
		SATYAJIT BENIA		//
165	D-WA/42226/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1629/2025	VS	VS	0
		RAJA RANJAN NAYAK		//
166	D-WA/40988/2025	AUTHORISED OFFICE CANARA BANK , PARADEEP TOWN BRANCH ,JAGATSINGHPUR	BEKANANDA UDGATA	//
	WA/1630/2025	VS	VS	0
		RAM CHANDRA MALLICK		//
167	D-WA/35234/2025	DIRECTOR GENERAL OF BORDER SECURITY FORCE, (MHA), NEW DELHI	AJAY KUMAR ROY, (SR. PANEL COUNSEL)	//
	WA/1631/2025	VS	VS	0
		ANITARANI MALLIK		//
168	D-WA/29333/2025	STATE OF ODISHA	JATESWAR NAYAK, A.G.A	//
	WA/1632/2025	VS	VS	0
		KRUPASINDHU TRIPATHY		//
169	D-WA/41872/2025	UCO BANK, KOLKATA	SUBRAT MISHRA	//
	WA/1633/2025	VS	VS	0
		SANJAY KUMAR GOCHHAYAT		//
170	D-WA/34036/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//
	WA/1634/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/36481/2025 WP(C)/29558/2025	BIDYADHAR NAIK PRAKASH RAO ACHARY VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// // 0 //
172	D-WP(C)/42708/2025 WP(C)/29559/2025	GAGAN BIHARI DASH VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
173	D-WP(C)/36548/2025 WP(C)/29560/2025	MINATI SINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
174	D-WP(C)/39198/2025 WP(C)/29561/2025	KARTIK CHANDRA OJHA VS STATE OF ODISHA	ASIT KUMAT OTTA VS	// 0 //
175	D-WP(C)/37600/2025 WP(C)/29562/2025	ALKA NARULLA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	SUJIT KUMAR ACHARYA VS	// 0 //
176	D-WP(C)/42049/2025 WP(C)/29563/2025	BHAGYALAXMI DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
177	D-WP(C)/40312/2025 WP(C)/29564/2025	CHAITANYA PRADHAN VS THE COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI	MANASI MOHAPATRA VS	// 0 //
178	D-WP(C)/39193/2025 WP(C)/29565/2025	CHARINANGAL GRAM PANCHAYAT SATHIYA MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
179	D-WP(C)/40741/2025 WP(C)/29566/2025	NARAYAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
180	D-WP(C)/39694/2025 WP(C)/29567/2025	PRAFULLA KUMAR MANDANGI VS THE LABOUR COMMISSIONER ODISHA, BBSR	RAMAKANTA PANDA VS	// 0 //
181	D-WP(C)/41132/2025 WP(C)/29568/2025	M/S. ZOOM ENTERPRISERS, CUTTACK VS STATE TAX OFFICER CUM CT AND GST OFFICER, CT AND GST TERRITORIAL RANGE, CTC CUTTACK	PRATIK DASH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/36931/2025 WP(C)/29569/2025	SULOCHANA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
183	D-WP(C)/42372/2025 WP(C)/29570/2025	MADHUSUDHAN JENA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
184	D-WP(C)/41995/2025 WP(C)/29571/2025	SARBESWAR DAS VS ASSISTANT SETTLEMNT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
185	D-WP(C)/41671/2025 WP(C)/29572/2025	BISWA RANJAN PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
186	D-WP(C)/42449/2025 WP(C)/29573/2025	TANMAYA MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
187	D-WP(C)/36936/2025 WP(C)/29574/2025	JAYASHREE DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
188	D-WP(C)/41688/2025 WP(C)/29575/2025	ARUPANANDA NAYAK VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
189	D-WP(C)/41689/2025 WP(C)/29576/2025	DILLIP KUMAR SETHI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
190	D-WP(C)/38333/2025 WP(C)/29577/2025	BIJOY KUMAR SETH VS DISTRICT JUDGE, SAMBALPUR	DINESH KUMAR MOHANTY VS	// 0 //
191	D-WP(C)/42663/2025 WP(C)/29578/2025	DR. ABHISEK UPADHYAY VS STATE OF ODISHA	VS	// 0 //
192	D-WP(C)/42380/2025 WP(C)/29579/2025	SATYARANJAN PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
193	D-WP(C)/40260/2025	SUNITA PATRA	BHAWANI SANKAR PANIGRAHI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29580/2025	VS	VS	0
		THE REVENUE DIVISIONAL COMMISSIONER (SOUTHERN DIVISION), BERHAMPUR		//
194	D-WP(C)/40133/2025	HARAPRIYA BADAJENA	SOUBHAGYA SWAIN	//
	WP(C)/29581/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/41709/2025	NAGENDRANATH SWAIN	MIHIR SEKHAR SAHOO	//
	WP(C)/29582/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/42234/2025	KUANR G.P.L.F	RAJIV KUMAR MAHANTA	//
	WP(C)/29583/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/41994/2025	BARENDRANATH DAS ADHIKARI	SAILABALA JENA	//
	WP(C)/29584/2025	VS	VS	0
		STATE OF ORISSA		//
198	D-WP(C)/41859/2025	PANCHANANA PATRO	BHAGABAN BEHERA	//
	WP(C)/29585/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/41672/2025	BISWA RANJAN PRADHAN	SUKANTA KUMAR DALAI	//
	WP(C)/29586/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/42484/2025	AJAYA KUMAR PRADHAN	SUBHADUTTA ROURAY	//
	WP(C)/29587/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/41875/2025	BISHNU CHARAN PRUSTY	NIRANJAN PANDA	//
	WP(C)/29588/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/42650/2025	M/S VEENA SARAF, CHAULIAGANJ	SUNIL MISHRA	//
	WP(C)/29589/2025	VS	VS	0
		CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, ODISHA, BBSR		//
203	D-WP(C)/41961/2025	SACHITRA BEHERA	PRADEEP KUMAR DASH	//
	WP(C)/29590/2025	VS	VS	0
		THE TAHASILDAR CUM EXECUTIVE MAGISTRATE, KENDRAPARA		//
204	D-WP(C)/40471/2025	SUBHENDRA KUMAR ROUT	DILIP KUMAR SAHU	//
	WP(C)/29591/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/41962/2025 WP(C)/29592/2025	STATE OF ODISHA DAMAYANTI BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
206	D-WP(C)/41614/2025 WP(C)/29593/2025	STATE OF ODISHA THE BRANCH MANAGER, PNB METLIFE INSURANCE CO LTD., GANJAM VS	RANJAN KUMAR ROUT VS	// // 0
207	D-WP(C)/40107/2025 WP(C)/29594/2025	PRASANTA KUMAR TAREI RAMESH CHANDRA SA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
208	D-WP(C)/41807/2025 WP(C)/29595/2025	STATE OF ORISSA JOGENDRA BEHERA VS	SHASHANKA SHEKHAR PATRA VS	// // 0
209	D-WP(C)/41748/2025 WP(C)/29596/2025	STATE OF ODISHA MATRUBHASA PRACHAR SAMITI,CUTTACK VS	CHITRASEN PARIDA VS	// // 0
210	D-WP(C)/42510/2025 WP(C)/29597/2025	CENTRAL BOARD OF DIRECT TAXES, CBDT HAREKRUSHNA DHAL VS	SAIBRATA RATH VS	// // 0
211	D-WP(C)/40551/2025 WP(C)/29598/2025	STATE OF ODISHA LAXMIDHAR ROUT VS	SADASIVA PATRA (1) VS	// // 0
212	D-WP(C)/41463/2025 WP(C)/29599/2025	STATE OF ODISHA ABHAY MALIK VS	GANGADHAR SAMAL VS	// // 0
213	D-WP(C)/41535/2025 WP(C)/29600/2025	STATE OF ODISHA PRIYANKA PRIYADARSINI DEBATA VS	SAMEER KUMAR DAS VS	// // 0
214	D-WP(C)/41072/2025 WP(C)/29601/2025	STATE OF ODISHA T.PRAMOD KUMAR SUBUDHI VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
215	D-WP(C)/39196/2025 WP(C)/29602/2025	STATE OF ODISHA ARADHYA BLOCK LEVEL FEDERATION BADACHANA-R, VS	RAJIV KUMAR MAHANTA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/41902/2025 WP(C)/29603/2025	AJAY KUMAR LENKA VS STATE OF ODISHA	MRUTYUNJAYA BISOI VS	// 0 //
217	D-WP(C)/33735/2025 WP(C)/29604/2025	TUSHAR RANJAN MAHAPATRA VS GENERAL MANAGER, TATA POWER NORTH ODISHA DISTRIBUTION LTD. (TPNODL), BALASORE	NIRANJAN PANDA VS	// 0 //
218	D-WP(C)/41725/2025 WP(C)/29605/2025	RAJESH PRADHAN VS DISTRICT JUDGE, KENDRAPARA	SOMANATH MISHRA VS	// 0 //
219	D-WP(C)/36094/2025 WP(C)/29606/2025	SUDIPTA KUMAR MOHANTY VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
220	D-WP(C)/39194/2025 WP(C)/29607/2025	SUNAJHARI MISSION SHAKTI MAHASANGHA ODIA GRAM PANCHAYAT SUKINDA VS STATE OF ODISHA	BLADOKKUMAR MAHANTA VS	// 0 //
221	D-WP(C)/41664/2025 WP(C)/29608/2025	DILLIP @ DILIP KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
222	D-WP(C)/39891/2025 WP(C)/29609/2025	ASHWINI KUMAR KARMI VS THE STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
223	D-WP(C)/37912/2025 WP(C)/29610/2025	RATNAKAR KULHARI VS SATYAJIT GIRI	PADMALOCHAN MOHANTY VS	// 0 //
224	D-WP(C)/41970/2025 WP(C)/29611/2025	NAKULA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
225	D-WP(C)/41854/2025 WP(C)/29612/2025	RAGHU NATH NAYAK VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
226	D-WP(C)/42018/2025 WP(C)/29613/2025	SRS ENTERPRISES,BBSR VS INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NATIONAL RICE RESEARCH INSTITUTE,CTC	PRABODHA CHANDRA NAYAK VS	// 0 //
227	D-WP(C)/36661/2025	KALANDI CHARAN DASH	AJIT KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29614/2025	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/39581/2025 WP(C)/29615/2025	ATUL KUMAR MOHANTY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
229	D-WP(C)/40290/2025 WP(C)/29616/2025	MUKHI GOPAL KRISHNA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
230	D-WP(C)/41992/2025 WP(C)/29617/2025	SAKUNTALA NAYAK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
231	D-WP(C)/36236/2025 WP(C)/29618/2025	SWARNALATA MAHAPATRA VS COMMISSIONER-CUM-SECY TO GOVT., REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA, BBSR	BRAHMANANDA HOTA VS	// 0 //
232	D-WP(C)/41940/2025 WP(C)/29619/2025	SULOCHANA SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
233	D-WP(C)/41975/2025 WP(C)/29620/2025	NIRANJAN SAHU VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
234	D-WP(C)/42120/2025 WP(C)/29621/2025	DIBAKAR PATRA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
235	D-WP(C)/42035/2025 WP(C)/29622/2025	MANOJARANJAN MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
236	D-WP(C)/41964/2025 WP(C)/29623/2025	NIRANJAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/42503/2025 WP(C)/29624/2025	KANCHANBALA SATPATHY VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
238	D-WP(C)/42055/2025 WP(C)/29625/2025	BIDYADHAR PALAI VS	LAXMIKANTA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/41965/2025 WP(C)/29626/2025	STATE OF ODISHA GYANARANJAN DHAL VS	NIRANJAN LENKA VS	// // 0
240	D-WP(C)/35800/2025 WP(C)/29627/2025	STATE OF ODISHA SHRABANI PARIDA VS	SUBHANKAR ROUT VS	// // 0
241	D-WP(C)/41993/2025 WP(C)/29628/2025	STATE OF ODISHA SOMYA RANJAN MALIK VS	SUDHIR KUMAR MALLICK VS	// // 0
242	D-WP(C)/42058/2025 WP(C)/29629/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK BENUDHAR ACHARYA VS	SUDEEP KUMAR SARANGI VS	// // 0
243	D-WP(C)/42185/2025 WP(C)/29630/2025	STATE OF ODISHA JENAMANI GADTIA VS	KRISHNA CHANDRA SAHU VS	// // 0
244	D-WP(C)/42562/2025 WP(C)/29631/2025	STATE OF ODISHA RATNAKAR SAHU VS	SANGRAM JENA VS	// // 0
245	D-WP(C)/42837/2025 WP(C)/29632/2025	STATE OF ODISHA SURYAKANTA SAMAL VS	ARIJEET MISHRA VS	// // 0
246	D-WP(C)/42060/2025 WP(C)/29633/2025	STATE OF ODISHA PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // 0
247	D-WP(C)/42013/2025 WP(C)/29634/2025	STATE OF ODISHA SATYAJIT MANHIRA VS	AMITAV TRIPATHY VS	// // 0
248	D-WP(C)/42101/2025 WP(C)/29635/2025	STATE OF ODISHA DIVINE SCHOOL OF NURSING, BHADRAK VS	SUBHANKAR ROUT VS	// // 0
249	D-WP(C)/42016/2025 WP(C)/29636/2025	STATE OF ODISHA BHAKTA RAM PUROHIT VS	PRABODHA CHANDRA NAYAK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/42054/2025 WP(C)/29637/2025	CHANDRA SEKHAR DEHURI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
251	D-WP(C)/42739/2025 WP(C)/29638/2025	DR.NILAMADHAB SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	D-WP(C)/42115/2025 WP(C)/29639/2025	NARENDRA PRASAD SAHOO VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
253	D-WP(C)/42861/2025 WP(C)/29640/2025	SEEMA DEVI GOEL VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
254	D-WP(C)/41968/2025 WP(C)/29641/2025	BASUDEV DAS VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
255	D-WP(C)/41812/2025 WP(C)/29642/2025	HEMANTA JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
256	D-WP(C)/41991/2025 WP(C)/29643/2025	SUPRAVA PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
257	D-WP(C)/41858/2025 WP(C)/29644/2025	GAYADHAR PATRA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
258	D-WP(C)/42027/2025 WP(C)/29645/2025	GITANJALI MISHRA VS DIVISIONAL MANAGER, LIC OF INDIA, CUTTACK	RANJAN KUMAR NAYAK VS	// 0 //
259	D-WP(C)/42110/2025 WP(C)/29646/2025	GIRI SHANKAR SAHU VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
260	D-WP(C)/41292/2025 WP(C)/29647/2025	REBATI MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
261	D-WP(C)/42293/2025	Dr. SANTISWARUPA SAHOO	KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29648/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/36194/2025 WP(C)/29649/2025	PRAMOD KUMAR ROUT VS STATE OF ODISHA	VS	// 0 //
263	D-WP(C)/42112/2025 WP(C)/29650/2025	PABITRA MOHAN NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
264	D-WP(C)/41501/2025 WP(C)/29651/2025	AJIT KUMAR BEHERA VS UNION OF INDIA	VS	// 0 //
265	D-WP(C)/42802/2025 WP(C)/29652/2025	SHYAM METALICS AND ENERGY LIMITED, SAMBALPUR VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// 0 //
266	D-WP(C)/42553/2025 WP(C)/29653/2025	SIVA SANKAR GOUDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
267	D-WP(C)/42128/2025 WP(C)/29654/2025	BIJAY SWAIN VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// 0 //
268	D-WP(C)/42121/2025 WP(C)/29655/2025	LOCHARIA SAI KRISHNA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
269	D-WP(C)/42122/2025 WP(C)/29656/2025	SURENDRA BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
270	D-WP(C)/42230/2025 WP(C)/29657/2025	SAMIKHYA MISSION SHAKTI ,JODA BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
271	D-WP(C)/42626/2025 WP(C)/29658/2025	SHANTILATA KHUNTIA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
272	D-WP(C)/42285/2025 WP(C)/29659/2025	PRABODHA KUMAR SAMAL VS	DR. BINODA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/36093/2025 WP(C)/29660/2025	STATE OF ODISHA TEJRAJ NAYAK VS	JYOTI RANJAN KAR VS	// // ()
274	D-WP(C)/42265/2025 WP(C)/29661/2025	STATE OF ODISHA RATAN KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// // ()
275	D-WP(C)/42421/2025 WP(C)/29662/2025	STATE OF ORISSA BASANTI PANIGRAHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
276	D-WP(C)/42146/2025 WP(C)/29663/2025	STATE OF ODISHA JYOTSNA DAS VS	BIKRAM SENAPATI VS	// // ()
277	D-WP(C)/42045/2025 WP(C)/29664/2025	STATE OF ODISHA BHANJA BIHARI HOTA VS	SURENDRA KUMAR SAHOO VS	// // ()
278	D-WP(C)/42821/2025 WP(C)/29665/2025	STATE OF ODISHA SATYABRATA SAHOO VS	AMIYA KUMAR CHHATOI VS	// // ()
279	D-WP(C)/42287/2025 WP(C)/29666/2025	STATE OF ODISHA RANJAN KUMAR DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()
280	D-WP(C)/42812/2025 WP(C)/29667/2025	STATE OF ODISHA MAUSUMI RAY VS	TARUNKANTA PATTANAYAK VS	// // ()
281	D-WP(C)/42866/2025 WP(C)/29668/2025	ICICI PRUDENTIAL LIFE INSURANCE CO.LTD, MUMBAI BHABANI SANKAR SETHY VS	SITIKANT MISHRA VS	// // ()
282	D-WP(C)/42111/2025 WP(C)/29669/2025	STATE OF ODISHA SUDHIR DAS VS	BIJAY KUMAR BEHERA VS	// // ()
283	D-WP(C)/42309/2025 WP(C)/29670/2025	STATE OF ODISHA BAITHARU SAHU VS	ALOK KUMAR PANDA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/42284/2025 WP(C)/29671/2025	MAHESWAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
285	D-WP(C)/42132/2025 WP(C)/29672/2025	PRAFULLA CHANDRA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
286	D-WP(C)/42113/2025 WP(C)/29673/2025	KARIA HANSDA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
287	D-WP(C)/42559/2025 WP(C)/29674/2025	MOTHER TERESA COLLEGE OF NURSING, KALAHANDI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
288	D-WP(C)/42126/2025 WP(C)/29675/2025	ALAMERI BAHADUR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
289	D-WP(C)/42619/2025 WP(C)/29676/2025	SAMALESWARI VENTURE PVT. LTD., KALAHANDI VS STATE OF ODISHA	DILIP KUMAR MISRA VS	// 0 //
290	D-WP(C)/42202/2025 WP(C)/29677/2025	DIMIRI GRAMPANCHAYAT STARIYA SANGHA, KANTAPADA BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
291	D-WP(C)/42606/2025 WP(C)/29678/2025	AMARESWAR MOHARANA VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD,BBSR	SURESH CHANDRA DASH VS	// 0 //
292	D-WP(C)/42629/2025 WP(C)/29679/2025	AJAYANANDA MOHAPATRA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
293	D-WP(C)/42320/2025 WP(C)/29680/2025	PUSPANJALI NAIK VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
294	D-WP(C)/42683/2025 WP(C)/29681/2025	LIKITIPURAM BHASKAR RAO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
295	D-WP(C)/41883/2025	AKSHYA ROUT	RANJAN KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29682/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42331/2025 WP(C)/29683/2025	HIRALAL PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
297	D-WP(C)/42377/2025 WP(C)/29684/2025	M/S BANABASI PANDA, JAGATSINGHPUR VS ADDL. COMNR GOODS AND SERVICE TAX, CENTRAL EXCISE, BBSR	CHOUDHURY SATYAJIT MISHRA VS	// 0 //
298	D-WP(C)/41996/2025 WP(C)/29685/2025	NIGAMANANDA SAHOO VS MADHAB SAHOO	ASHOK KUMAR SAHOO VS	// 0 //
299	D-WP(C)/42203/2025 WP(C)/29686/2025	RAJANAGAR PANCHAYAT STARIYA SANGHA, PATNA BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
300	D-WP(C)/42310/2025 WP(C)/29687/2025	JAGANNATH DASH VS ZONAL MANAGER UCO BANK, BALASORE	RABI NARAYAN PANDA VS	// 0 //
301	D-WP(C)/42639/2025 WP(C)/29688/2025	GRAMYAPRAVA SCHOOL OF NURSING, PURI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
302	D-WP(C)/41998/2025 WP(C)/29689/2025	SWARNAMANI TAD VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
303	D-WP(C)/42047/2025 WP(C)/29690/2025	BHOGRAI BLOCK, BALESWAR VS DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT, BBSR	DEBADUTTA KANUNGO VS	// 0 //
304	D-WP(C)/42117/2025 WP(C)/29691/2025	TARUN KUMAR DANDAPAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
305	D-WP(C)/42674/2025 WP(C)/29692/2025	CHANDAN DASH VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
306	D-WP(C)/42660/2025 WP(C)/29693/2025	RUPAK KUMAR MOHANTY VS	JAYDEEP PAL VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/42675/2025 WP(C)/29694/2025	STATE OF ODISHA KEELUGANESWARA RAO VS	SUBHADUTTA ROUTRAY VS	// // ()
308	D-WP(C)/42515/2025 WP(C)/29695/2025	STATE OF ODISHA MURALIDHAR PATRA VS	TRILOCHAN DASH VS	// // ()
309	D-WP(C)/42324/2025 WP(C)/29696/2025	THE COLLECTOR, KEONJHAR PRATIMA BEHERA VS	SANJIBANI MISHRA VS	// // ()
310	D-WP(C)/42106/2025 WP(C)/29697/2025	STATE OF ODISHA BIBEKA NANDA JENA VS	BHABANI SANKAR DAS VS	// // ()
311	D-WP(C)/42118/2025 WP(C)/29698/2025	STATE OF ODISHA NIRMAL KUMAR MISHRA VS	DEBENDRA NATH MISRA VS	// // ()
312	D-WP(C)/42137/2025 WP(C)/29699/2025	UNION OF INDIA M. VENKAT REDDY VS	M. MALLESWARAM VS	// // ()
313	D-WP(C)/42758/2025 WP(C)/29700/2025	CHIEF GENERAL MANAGER (C.G.M) ROURKELA STEEL PLANT LOKANATH DAS VS	DIPTI RANJAN MOHAPATRA VS	// // ()
314	D-WP(C)/42153/2025 WP(C)/29701/2025	CUTTACK MUNICIPAL CORPORATION, CUTTACK GOURANGA CHANDRA DAS VS	RAMAKRISHNA BISOI VS	// // ()
315	D-WP(C)/42147/2025 WP(C)/29702/2025	STATE OF ODISHA NRUSINGHANATH PRADHAN VS	ADYASIDHI MISHRA VS	// // ()
316	D-WP(C)/42163/2025 WP(C)/29703/2025	STATE OF ODISHA Dr. KALI CHARAN CHOUDHARY VS	GOPINATH PANDA VS	// // ()
317	D-WP(C)/42644/2025 WP(C)/29704/2025	STATE OF ODISHA P.C.COLLEGE OF NURSING, PURI VS	MANOJA KUMAR KHUNTIA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/42166/2025 WP(C)/29705/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //
319	D-WP(C)/41339/2025 WP(C)/29706/2025	RAMAKANTA SUNA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// () //
320	D-WPCRL/29091/2025 WPCRL/141/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	//0 () //
321	D-WPCRL/31789/2025 WPCRL/142/2025	MANOJ PANDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// () //
322	D-ABLAPL/31612/2025 ABLAPL/12172/2025	R.SUSAMA PRADHAN@JADI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /677 /2025 () //
323	D-ABLAPL/31527/2025 ABLAPL/12173/2025	SUDAM DEHURY@SUDAM DEHURI@SUDAM DEURI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	ATHGARH /290 /2025 () //
324	D-ABLAPL/31644/2025 ABLAPL/12174/2025	SANDHYARANI ROUT VS STATE OF ODISHA	SANJAY KUMAR DAS VS	MAHILA (BERHAMPUR) /124 /2025 () //
325	D-ABLAPL/31596/2025 ABLAPL/12175/2025	BIPIN KUMAR BARAL @ BIPIN BARAL VS STATE OF ODISHA	SUBRAT KUMAR NANDA VS	BANSADA /300 /2025 () //
326	D-ABLAPL/31719/2025 ABLAPL/12176/2025	AMIR KUMAR BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /408 /2025 () //
327	D-ABLAPL/31657/2025 ABLAPL/12177/2025	MANAS KUMAR GURU @ NANDU VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /419 /2025 () //
328	D-ABLAPL/31720/2025 ABLAPL/12178/2025	KASHINATH BEHERA @ KASINATH BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /209 /2025 () //
329	D-ABLAPL/31721/2025	RAMA CHANDRA ROUT	SANJIT MISHRA	BALIAPANDA /64 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12179/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/31668/2025 ABLAPL/12180/2025	MD. SAKUR KHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KANTABANJI /365 /2025 () //
331	D-ABLAPL/31669/2025 ABLAPL/12181/2025	SAILABALA PARIDA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DELANGA /309 /2025 () //
332	D-ABLAPL/31730/2025 ABLAPL/12182/2025	JAGABANDHU DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /380 /2025 () //
333	D-ABLAPL/31670/2025 ABLAPL/12183/2025	SK. AHSAN ALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAGATPUR /342 /2025 () //
334	D-ABLAPL/31684/2025 ABLAPL/12184/2025	SAGAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /312 /2025 () //
335	D-ABLAPL/31733/2025 ABLAPL/12185/2025	SUJATA BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	TIRTOL /513 /2025 () //
336	D-ABLAPL/31690/2025 ABLAPL/12186/2025	PRAKASH BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA PS /374 /2025 () //
337	D-ABLAPL/31710/2025 ABLAPL/12187/2025	PANCHANAN GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /225 /2025 () //
338	D-ABLAPL/31757/2025 ABLAPL/12188/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	CHOUDWAR /602 /2025 () //
339	D-ABLAPL/31805/2025 ABLAPL/12189/2025	DEBASIS KHATUA @ BULA KHATUA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /451 /2025 () //
340	D-ABLAPL/31761/2025 ABLAPL/12190/2025	SATYABRATA DAS @ DASH VS	SOUBHAGYA RANJAN JENA VS	CAPITAL P.S. /483 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/31699/2025 ABLAPL/12191/2025	STATE OF ODISHA SUBHRANSU SEKHAR MOHANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// SORO /813 /2025 () //
342	D-ABLAPL/31808/2025 ABLAPL/12192/2025	SURESH SAHU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /417 /2025 () //
343	D-ABLAPL/31798/2025 ABLAPL/12193/2025	PRASANT BARIK @ PREM VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DARGHA BAZAR /260 /2025 () //
344	D-ABLAPL/31904/2025 ABLAPL/12194/2025	KISHORE CHANDRA PARAMAGURU VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	KHURDA PS /334 /2024 () //
345	D-ABLAPL/31701/2025 ABLAPL/12195/2025	LIPU SWAIN VS STATE OF ODISHA	RAKESH BEHERA VS	TOMANDO /271 /2025 () //
346	D-ABLAPL/31799/2025 ABLAPL/12196/2025	SACHINANDAN BISWAL VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	SUBALAYA /155 /2025 () //
347	D-ABLAPL/31702/2025 ABLAPL/12197/2025	SANTOSH KUMAR PATI @ SANTOSH PATI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	AUL /299 /2025 () //
348	D-ABLAPL/31708/2025 ABLAPL/12198/2025	PRAFULLA MAJHI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /350 /2025 () //
349	D-ABLAPL/31804/2025 ABLAPL/12199/2025	SUSHANTA KUMAR NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /175 /2025 () //
350	D-ABLAPL/31709/2025 ABLAPL/12200/2025	MAHESH ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP LOCK /287 /2025 () //
351	D-ABLAPL/31488/2025 ABLAPL/12201/2025	KATHI @ KHIROD CHANDRA DEHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	MOTANGA /116 /2023 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/31716/2025 ABLAPL/12202/2025	SUKANTA MAHARANA @ RINKU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //
353	D-ABLAPL/31665/2025 ABLAPL/12203/2025	LIPUN NAYAK VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /885 /2025 () //
354	D-ABLAPL/28875/2025 ABLAPL/12204/2025	RAJESH NAIK @ NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /80 /2025 () //
355	D-ABLAPL/31436/2025 ABLAPL/12205/2025	BINOD SAHA @ BINOD KUMAR SAHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /231 /2025 () //
356	D-ABLAPL/31725/2025 ABLAPL/12206/2025	UTTAM KUMAR DANDPAT VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JHARPOKHARIA /260 /2025 () //
357	D-ABLAPL/31841/2025 ABLAPL/12207/2025	MINUNESA BIBI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JALESWAR /334 /2025 () //
358	D-ABLAPL/31700/2025 ABLAPL/12208/2025	SIDHARTHA SANKAR RAY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	//0 () //
359	D-ABLAPL/31744/2025 ABLAPL/12209/2025	RATIKANTA BARIK VS STATE OF ODISHA	NALINI KANTA DASH VS	CHANDIPUR /126 /2025 () //
360	D-ABLAPL/31750/2025 ABLAPL/12210/2025	SUBRATA MAHARANA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	THAKURMUNDA /111 /2025 () //
361	D-ABLAPL/31852/2025 ABLAPL/12211/2025	NABIN KUMAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /131 /2025 () //
362	D-ABLAPL/31176/2025 ABLAPL/12212/2025	SOUDAMINI GOCHHAYAT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	PURIGHAT /367 /2025 () //
363	D-ABLAPL/31855/2025	BIMAL KUMAR NAYAK	SURYAKANTA DASMOHAPATRA	BENTKAR (42 MOUZA) UPD CUTTACK

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12213/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/31625/2025 ABLAPL/12214/2025	MINATI PANDA @ MINATILATA PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BASUDEVPUR /569 /2025 () //
365	D-ABLAPL/32085/2025 ABLAPL/12215/2025	DAM @ DRAM @ BASANTA KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LALBAG /394 /2025 () //
366	D-ABLAPL/31724/2025 ABLAPL/12216/2025	SAMIR KUMAR DAS VS STATE OF ODISHA	AJIT KUMAR PANDA VS	JHARPOKHARIA /260 /2025 () //
367	D-ABLAPL/31774/2025 ABLAPL/12217/2025	MD. AHESAN @ TUNA @ MD. EHSAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /299 /2024 () //
368	D-ABLAPL/31743/2025 ABLAPL/12218/2025	BISWAJIT PANDA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// () //
369	D-ABLAPL/31753/2025 ABLAPL/12219/2025	BULU @ BULU RANJAN ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	//0 () //
370	D-ABLAPL/31756/2025 ABLAPL/12220/2025	BULU @ BULU RANJAN ROUT VS STATE OF ODISHA	SWASTIK MOHANTY VS	//0 () //
371	D-ABLAPL/31771/2025 ABLAPL/12221/2025	MD. AHESAN @ TUNA @ MD. EHSAN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 () //
372	D-ABLAPL/31854/2025 ABLAPL/12222/2025	AKSHAY KUMAR NAYAK @ AKSHAY NAYAK @ KATHIA NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHANDAGIRI P.S. /708 /2025 () //
373	D-ABLAPL/31873/2025 ABLAPL/12223/2025	SAMBIT DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	OLATPUR /130 /2025 () //
374	D-ABLAPL/31567/2025 ABLAPL/12224/2025	BIJULI @ LILI PARIDA VS	AMITAV TRIPATHY VS	NAYAGARH SADAR /254 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/31573/2025 ABLAPL/12225/2025	STATE OF ODISHA BHASKAR MOHANTY VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /254 /2025 ()
376	D-ABLAPL/31981/2025 ABLAPL/12226/2025	STATE OF ODISHA HUSSAINI LOKHANDWALA VS	SMRUTI RANJAN ROUT VS	// BAUNISUNI /168 /2025 ()
377	D-ABLAPL/31691/2025 ABLAPL/12227/2025	STATE OF ODISHA NARAYAN BEHERA VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /293 /2025 ()
378	D-ABLAPL/31791/2025 ABLAPL/12228/2025	STATE OF ODISHA BUDHESWAR DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// / /0 () //